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**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No.HCM/II/333/2013/3694

Dated 27<sup>th</sup> June, 2013

**NOTIFICATION**

As per Resolution of the Full Court Meeting dated 26<sup>th</sup> June, 2013, Hon'ble the Chief Justice is pleased to partially place the services of Shri Kerbor Jinson Lyngdoh, Grade III Judicial Officer to function as Officer-on-Special Duty (OSD) in the Meghalaya State Legal Services Authority, Shillong with immediate effect.

The Officer is however allowed to draw his pay and allowances, etc from his parent body.

By Order

  
27/6/13

**REGISTRAR GENERAL**